

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.25 of 2013 and IA No. 41 of 2013**

**Dated: 24<sup>th</sup> April, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petronet Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,  
Mr. Piyush Joshi  
Ms. Sumiti Yadava  
Ms. Nimisha Singh

Counsel for the Respondent(s): Mr. Ashish Tiwari and  
Ms. Sonali Malhotra for R-1

**ORDER**

We have heard Learned Counsel for both the parties. They are directed to file their respective Comprehensive Written Submissions on or before 09.05.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **09.05.2014.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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